

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Civil Appeal No(s). 2729-2730/2004

M/S. HOLOSTICK INDIA LTD.

Appellant(s)

VERSUS

COMMNR. OF CENTRAL EXCISE, NOIDA

Respondent(s)

(with office report)

Date : 27/03/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s)

Mr. V. Lakshmikumaran, Adv.
Mr. M. P. Devanath, Adv.
Mr. Vivek Sharma, Adv.
Ms. L. Charanaya, Adv.
Mr. Aditya Bhattacharya, Adv.
Mr. R. Ramachandran, Adv.
Mr. Hemant Bajaj, Adv.
Mr. Ambarish Pandey, Adv.
Mr. Anurag Kapur, Adv.

For Respondent(s)

Mr. K. Radhakrishnan, Sr. Adv.
Mr. Surender Kumar Gupta, Adv.
Mr. Arijit Prasad, Adv.
Ms. Disha Singh, Adv.
Mr. B. Krishna Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.
The matters be listed on Monday, 30 th March, 2015, as
part-heard.

Signature Not Verified

Digitally signed by (Nidhi Ahuja)
Meenakshi Kohli
Date: 2015.03.27
18:27:05 IST
Reason:
COURT MASTER

(Suman Jain)
COURT MASTER